

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the ^{27th} April, 2026

S.O 123.- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints Lt. Col Amit Sharma to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within the limits of Jammu Cantonment.

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)

Commissioner/Secretary to the Government

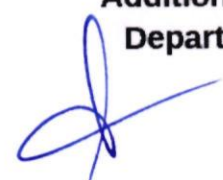
No. LAW-Powr/06/2023-10

Dated :- ²⁷-04 - 2026

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Secretary to Government, Revenue Department.
4. OSD for Stn Cdr Jammu, Cant. This is with reference to letter No. 163/CATMJ Dated 24-04-2026.
5. Lt. Col Amit Sharma for information.
6. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section


Additional Secretary to Government
Department of Law, Justice & PA


Sushil